

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

STARRED QUESTION NO:135

ANSWERED ON:30.11.2011

PRODUCTION OF COAL

Reddy Shri Modugula Venugopala ;Singh Shri Jagada Nand

**Will the Minister of COAL be pleased to state:**

- (a) whether coal sector is now open to the private companies;
- (b) if so, the details thereof and the reasons therefore;
- (c) the investment made/likely to be made for creation of new capacity in the coal sector; and
- (d) the details of coal produced by private sector companies during the last three years.

**Answer**

MINISTER OF COAL (SHRI SRIPRAKASH JAISWAL)

(a) to(d): A statement is laid on the table of the House

Statement referred to in reply to part (a) to (d) of the Lok Sabha Starred Question No.135 for answer on 30.11.2011

(a) & (b): Under Section 3 (3) (a)(iii) of the Coal Mines (Nationalisation) Act, 1973, a company engaged in production of iron and steel, generation of power, production of cement and production of syn-gas obtained through coal gasification (underground and surface) and coal liquefaction, can do coal mining in India for captive consumption only.

(c): The proposed investment in Coal Sector Public Sector Undertakings (PSUs) for the XI Plan period (2007-12) for supporting their production plans is Rs. 34,259 crores (Coal India Ltd: 15,875 crore, Singareni Collieries Company Ltd: Rs. 3340 crore; Neyveli Lignite Corporation: Rs.15,044 crore). The details about the investment plans available.

(d) The details of coal produced by private sector companies during the last three years is give below.

(Million tonne)

2008-09	2009-10	2010-11
31.35	33.98	34.45